

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 212**  
**Appeal-114/252/ND/2023**

**IN THE MATTER OF:**

**Income Tax Officer Ward 3(1)**

... **Applicant/Petitioner**

**Versus**

**RoC & (Arsey Hosiery Pvt. Ltd. & Ors.)**

... **Respondent**

**Under Section: 252 (3)**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 14.05.2024.

**Sd/-**  
**(COURT FFICER)**